## CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001 Ph: 23353503 Fax- 23753923

Petition No. 366/MP/2023

Dated: 18.3.2024

То

The Dy. Chief Engineer (Commercial), Damodar Valley Corporation DVC Towers, VIP Road Kolkata - 700054

Sir,

**Subject:** Petition for seeking in principle approval of additional capital expenditure for setting up of the Administrative Building of the Petitioner.

**Reference**: ROP of the hearing dated 13.3.2024 in Petition No. 366/MP/2023.

Pursuant to hearing of Petition No. 366/MP/2023 vide ROP dated 13.3.2024, and on check, the Petitioner is directed to file the following additional information on or before **5.4.2024**, after serving copy to the Respondents:

- *i)* The details of the assets envisaged to be decapitalized i.e. existing administrative building, SLDC, field hostel, guest house etc, on account of proposed additional capitalization.
- *ii)* The details of utilization of subject asset for other than generation and transmission business and envisaged income, if any.
- *iii)* The details of rooftop solar plant and electric vehicle charging facilities and cost estimated thereof.
- *iv)* The detailed scope of works envisaged under HVAC works, ELV system and PHE system.
- v) The details of IEDC and IDC envisaged under the total projected cost of Rs. 165.84 Cr.

2. The Respondents shall file their replies by **22.4.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **10.5.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

Yours Sincerely,

Sd/-(Deepak Pandey) Assistant Chief (Law)

Copy to: All Respondents